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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 23.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 71/15	TP 12/17	Hearing	433 ( e ) (f)	Jayaprakash Narayan Rao N.R. Vs. Metro Corpn. Infrastructure Ltd.

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. **K. MANJUNATH RAO**  
**BHONSLE**

**PETITIONER**



2. **BHARATH K**

**Respondent**



Counsel for petitioner is present. He requested time to comply the provisions of I&B Code. Counsel for respondent further requested to file vakalat.

For compliance and for filing vakalat, time extended as a last chance on 28.07.2017 and no further time will be given.

List it on 28.07.2017.



MEMBER (J)



MEMBER (T)